

with a population of 1000 or more, 1412 villages do not have letter boxes.

(b) A letter box is generally provided in a village where there is a posting on an average of 2 letters a day and which is situated at a distance of one mile from the nearest post office or letter box. Letter boxes in the remaining villages of Madhya Pradesh with a population of 1000 or more will be provided, as and when found justified.

#### Pak Spies arrested in Madhya Pradesh

2057. SHRI G. C. DIXIT : Will the Minister of HOME AFFAIRS be pleased to state :

(a) The number of Pakistani spies arrested and prosecuted in Madhya Pradesh during 1970-71 ;

(b) the nature of articles recovered from them ; and

(c) the action taken by Government against them ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA) : (a) to (c) . 5 persons were apprehended in Madhya Pradesh during the period of suspicion of being Pak spies. Some incriminating articles were recovered in this connection. Two of the persons were convicted and sentenced to 5 years and 6 months R.I. respectively while the remaining three were discharged for want of evidence.

#### Appointment of Governors

2058. SHRI SHANKERRAO SAVANT: Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether any qualifications have

been fixed for appointment of Governors of States and Union Territories ; and

(b) the number of present Governors who are from service cadres and of those from public life ?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F.H. MOHSIN) : (a) The qualifications

for appointment of Governors of States are those prescribed in article 157 of the Constitution. There are no Governors for the Union territories.

(b) Out of 17 Governors, eight are retired civil servants and nine are from public life.

#### Maharashtra-Mysore Boundary Dispute

2059. SHRI SHANKERRAO SAVANT: Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Governments of Maharashtra and Mysore have given their views regarding the boundary dispute between these States ;

(b) if so, whether Government have taken any decision in the matter ; and

(c) if not, the reasons for delay?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F.H. MOHSIN) : (a) to (c). Attention is invited to the statement made in the House on 18th December, 1971. It was Government's desire to resolve this issue amicably, if possible by discussion with the Chief Ministers but no such discussion could take place as Mysore was under the President's rule till recently.

#### नक्सलवादी नेताओं से शान्ति वार्ता

2060. श्री भारद्वाज राय : क्या गृह मंत्री यह बताने की कृपा करेंगे कि देश में हिंसा की राजनीति को पूर्ण रूप से समाप्त करने के उद्देश्य से भारत सरकार का विचार नक्सलवादी नेताओं संबंधी चारू मजूमदार और सत्यनारायण सिंह से शान्ति वार्ता करने का है ?

गृह मंत्रालय में उप-मंत्री (श्री एक० एच० मोहसिन) : जी नहीं, श्रीमान् ।

जया में पर्य तथा कायक विल की स्थापना

2061. श्री सुखदेव प्रसाद वर्मा : क्या औद्योगिक विकास मंत्री यह बताने की कृपा करेंगे कि ;